## Himachal Pradesh Road Transport Corporation

†1747. SHRI KRIPAL PARMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Transport Department of Himachal Pradesh had made a request to his Ministry on 8th November, 2002 to set up a model training institute for giving driving training and carry out research on the land belonging to Himachal Pradesh Road Transport Corporation at Jasoor in district Kangra in Himachal Pradesh and accordingly meeting was held in this regard in the Ministry on 20th December, 2002 in which the Ministry accorded tentative sanction to the said proposal; and

(b) if so, the further action taken thereon and by when a final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) Assistance for setting up of a Driver Training Institute at Jassur, Kangra District of Himachal Pradesh has been sanctioned on 6th August, 2004.

### Four-Ianing of NH-31C

1748. SHRI URKHAO GWRA BRAHMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is fact that the proposal for four-laning ef NH-31C on East-West corridor is opposed by the Ministry of Environment and Forest;

(b) if so, whether any final decision has been taken in this regard;

(c) whether the matter has been discussed with the Ministry of Environment and Forests; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) The Ministry of Environment and Forest has suggested to evaluate alternative alignment also of East-West corridor in West Bengal where the existing NH-31C passes through wild life sanctuaries and national parks.

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<sup>&</sup>lt;sup>+</sup> Original notice of the question was received in Hindi.

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(b) to (d) The matter has been discussed in a jointmeeting of Ministry of Road Transport and Highways, Ministry of Environment and Forests, Ministry of Defence, Government of West Bengal and National Highways Authority of India and accordingly, a proposal for carrying out survey and investigation for the existing alignment of NH-31C has been submitted to Ministry of Environment and Forest for necessary clearance. Final decision has not been taken.

#### **Financial condition of Road Transport Corporation**

†1749. SHRI LAXMINARAYAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any scheme under Government's consideration for improving the financial condition of Government Road Transport Corporation;

(b) if so, the proposed facilities as per the scheme;

(c) by when a decision would be taken in this regard; and

(d) whether there is any provision for providing any special facility to any State in this regard; if so, the name of the State and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) No, Sir.

(b) to (d) Do not arise.

### **Public Transport Corporation**

†1750. SHRI LAXMINARAYAN SHARMA. Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government are aware of the fact that almost all the Public Transport Corporations are running in losses and their economic situation is exceedingly pitiable;

(b) whether Government have its share capital in such Corporation; and

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<sup>&</sup>lt;sup>+</sup> Original notice of the question was received in Hindi.